

ITEM NO.803

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6837/2023

BANK OF INDIA & ORS.

Appellant(s)

VERSUS

PANKAJ SRIVASTAVA

Respondent(s)

Date : 29-04-2024 This appeal is directed to be listed by the court.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Mr. Rajesh Kumar Gautam, AOR (Not Present)

For Respondent(s) Mr. Rohit K. Singh, AOR (Not Present)

The Court made the following  
O R D E R

This appeal was reserved for Judgment on 07.02.2024

List the appeal tomorrow i.e. on 30.04.2024 for directions.

(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)  
BRANCH OFFICER